

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/ 691 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, ¹²30 January, 2025.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/417/2025, dated 27.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025, along with station leave permission from the evening of 30.01.2025 till the morning of 04.02.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/ 692 /A, dated , 30-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]